



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,18th May 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

COURT NO: 1

[DIVISION BENCH

**REMOTE VIDEO HEARING WILL BE CONDUCTED
THROUGH GOOGLE MEET APPLICATION.FOR LINK,
CONTACT IN E-MAIL-rvcghc.courtj@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2960/2021 FIXED	JASIR AHMED Versus UCO BANK AND 2 ORS	MR. D CHAKRABARTY	SC. UCO BANK
<u>DETENTION</u>				
2	WP(C)/1799/2021 WITH LCR	MUSSTT TOZIRON NISHA @ MUSSTT TOZIRON NESSA Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR N RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>ORDERS</u>				
3	I.A.(Civil)/1032/2021 FIXED in W.P.(CrI.)/2/2021 WITH W.P.(CrI.)/2/2021	MUMTAZ BEGUM Versus THE STATE OF ASSAM AND 11 ORS. MUMTAZ BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. S KALITA MR. A GANGULY MR. S KALITA MR. A GANGULY MR P DAS MS V SAIKIA	GA, ASSAM SC, HEALTH GA, ASSAM MR. T C CHUTIA, "PUBLIC PROSECUTOR, ASSAM"

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LEAVE NOTE OF ADVOCATES FOR 18/05/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

**[JUDGMENT OF THE FOLLOWING CASES PERTAINING
TO THE PRINCIPAL SEAT WILL BE DELIVERED
IN AIZAWL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	WP(C)/9451/2019	KULADHAR TALUKDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BHAGABATI MS G BORA	MS. S CHUTIA SC, WATER RESOURCE MR. B.GOSWAMI(ADDL. SG ASSAM) MR. G.GOGOI(SC, FINANCE) SC, PERSONAL DEPT.
	WITH			
2	WP(C)/8072/2019	SALAMUDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA	SC, WATER RESOURCE
	WITH			
3	WP(C)/8602/2019	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE
	WITH			
4	WP(C)/8688/2019	JATISH CHANDRA BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE
	WITH			
5	WP(C)/9374/2019	BALAY DAS AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS	MR B GOSWAMI MS. S CHUTIA SC, WATER RESOURCE MR. G. GOGOI(SC, FINANCE.)
	WITH			
6	WP(C)/25/2020	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	K U AHMED MR M HOSSAIN	MR B GOSWAMI MS. S CHUTIA SC, WATER RESOURCE MR. G. GOGOI(SC, FINANCE)
	WITH			
7	WP(C)/1355/2020	MUHIDHAR GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. J P DAS MS. S SARKAR	SC, WATER RESOURCE

8	WITH WP(C)/1357/2020	DURGESWAR BORA @ DURGESWAR BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. J P DAS MS. S SARKAR	SC, WATER RESOURCE
9	WITH WP(C)/1365/2020	GHANA DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J P DAS MS. S SARKAR	SC. WATER RESOURCE DEPTT.
10	WITH WP(C)/1371/2020	PRIYA DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J P DAS MS. S SARKAR	SC, WATER RESOURCE
11	WITH WP(C)/1372/2020	UMA KANTA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. J P DAS MS. S SARKAR	SC, WATER RESOURCE
12	WITH WP(C)/1374/2020	RATUL SARMAH @ RATUL SHARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR J P DAS MS. A HAZARIKA MS J KALITA MS. S SARKAR	SC, WATER RESOURCE
13	WITH WP(C)/1397/2020	NIREN SARMAH @ NIREN SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J P DAS MS. S SARKAR	SC, WATER RESOURCE
14	WITH WP(C)/1400/2020	RAM PRASAD SARMAH @ RAM PD. SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MS. S SARMA MR. J P DAS MS J KALITA MR. A HAZARIKA MS. S SARKAR	MR B GOSWAMI(ADDL.AG, ASSAM) MS. S CHUTIA SC, WATER RESOURCE MR G GOGOI(SC, FINANCE)
15	WITH WP(C)/1673/2020	BISWA BORDOLOI AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS D DAS MS M BORAH	MR B GOSWAMI(ADDL.AG, ASSAM) MS. S CHUTIA MR. G.GOGOI(SC, FINANCE) SC. WATER RESOURCE DEPTT.
16	WITH WP(C)/5743/2020	SUBHASISH DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR. A AHMED MR J P KACHARI	GA, ASSAM MR B GOSWAMI(ADDL.AG, ASSAM) MS. S CHUTIA SC, WATER RESOURCE MR. G.GOGOI(SC, FINANCE)
17	WP(C)/30/2021	BISHAL JYOTI KALITA Versus OIL INDIA LTD. AND 3 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. S J SARMAH	MR. S N SARMA SC, OIL

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL SINGLE BENCH]

**REMOTE VIDEO HEARING WILL BE CONDUCTED
THROUGH GOOGLE MEET APPLICATION.FOR LINK,
CONTACT IN E-MAIL-rvcghc.court6@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./999/2021	MANOJ BORAH Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	PP, ASSAM
2	Bail Appln./1000/2021	MD. HANIF ALI @ GUDDU Versus THE STATE OF ASSAM	MR. B HUSSAIN MR. N AHMED	PP, ASSAM
3	Bail Appln./1030/2021	KANKAN DEKA @ KUSHAL DEKA Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
MOTION				
4	AB/1241/2021	FOUINUDDIN ALI AHMED Versus THE STATE OF ASSAM	MR J RAHMAN MR S HOQUE	PP, ASSAM
5	AB/1260/2021	TASLIMA KHATUN AND 3 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR. Z HAMMAD	PP, ASSAM
6	AB/1292/2021	AHED ALI AND 6 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
7	AB/1307/2021	NABIR HUSSAIN @ NABI HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. B HALDAR MR G BHARADWAJ	PP, ASSAM
8	AB/1326/2021	KAMESWAR DEKA AND 2 ORS. Versus THE STATE OF ASSAM	MR. K K DEKA	PP, ASSAM
9	AB/1336/2021	SANJEEP DAS Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
10	AB/1351/2021 B/O	RASHID AHMED CHOUDHURY @ RAMIZ HAFIZ @ RASHID HAFIZ Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MRS. S ISLAM MR. J M SULAIMAN	PP, ASSAM

11	AB/1365/2021 B/O	SAFIA KHATUN @ PINKI AND ANR Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
12	AB/1378/2021 B/O	SAIDUL ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR J ISLAM MR. S Z RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
13	Bail Appln./859/2021 WITH SCANNED COPY OF CASE DIARY & STATUS REPORT, SPECIAL ORDER OF HCJ	DINESH KUMAR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR N J DAS	PP, ASSAM
14	Bail Appln./986/2021 B/O	BABUL KAHAR Versus STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
15	Bail Appln./1075/2021 FIXED	DHARMESWAR ROY @ RUPAM DAS @ JITU Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
BAIL HEARING				
16	AB/781/2021 B/O	SANJOY NATH Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

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THROUGH GOOGLE MEET APPLICATION.FOR LINK,
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/258/2021 WITH LCR 4 FILES, P.B.-2, FIXED in CrI.A./360/2019 WITH CrI.A./360/2019	ABDUL KALAM Versus THE UNION OF INDIA AND ANR.	MS. S K NARGIS MS. A MESEN	SC, NCB
		SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
2	CrI.A./288/2019 WITH	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
3	CrI.A./393/2019 WITH I.A.(CrI.)/256/2021 in CrI.A./393/2019	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
		SOHRAB KHAN Versus THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH

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THROUGH GOOGLE MEET APPLICATION.FOR LINK,
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1076/2021 FIXED	MD. ABDUL SADIQUE MOZUMDER @ ABDUL SADIK MAJUMDAR Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI	PP, ASSAM
MOTION				
2	WP(C)/2647/2021 B/O	DHANANJAY KUMAR SINGH Versus THE STATE OF ASSAM AND 2 ORS	S KHANIKAR	GA, ASSAM
3	WP(C)/2957/2021 B/O	M/S VINAYAK LOGISTICS AND ANR Versus THE UNION OF INDIA AND 7 ORS	DR. ASHOK SARAF MR. A GOYAL	SC, RAILWAY

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CIVIL BENCH

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./895/2021 B/O	TUPUL DUTTA Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MRS. M D BORUAH MR. M ALOM	PP, ASSAM SC, EXCISE DEPTT.
2	Bail Appln./1017/2021 B/O	UTTAM DEBNATH Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
3	Bail Appln./1089/2021 B/O	KAPIL MANDAL Versus THE STATE OF ASSAM	MR. S K MEDHI	PP, ASSAM
<u>MOTION</u>				
4	AB/1313/2021 B/O	BABUL ALI MANDAL Versus THE STATE OF ASSAM	MR H DAS R BORUAH	PP, ASSAM
5	AB/1372/2021 B/O	JOYNAL ABEDIN AND ANR. Versus THE STATE OF ASSAM AND ORS	MR. N UDDIN MR. M ISLAM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
6	Bail Appln./732/2021 B/O	MD. RACHID ALI @ ROSHID ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
WITH				
7	Bail Appln./894/2021	MD. IDUL ALI Versus THE STATE OF ASSAM	MR. K BORUAH MRS. M D BORUAH MR. M ALOM	PP, ASSAM
8	Bail Appln./740/2021 B/O	ABDUL WAHIDUR @ WAHIDUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
9	Bail Appln./834/2021 FIXED	MD. JAHURUL ISLAM Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
10	Bail Appln./913/2021 B/O	NGHIHNU VAIPHEI @ NGHAIHNU VAIPHEI Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM

11	Bail Appln./1033/2021 FIXED	JINNAT KHAN Versus THE STATE OF ASSAM	MR A TALUKDAR MR. B PRASAD MR K K KALITA MR P J BORAH MR. R BARBHUYAN	PP, ASSAM
12	Bail Appln./1059/2021 FIXED	PHULEN RABHA Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
<u>BAIL HEARING</u>				
13	AB/871/2021 B/O	NASIR UDDIN MONDAL Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
14	AB/932/2021 WITH CD, B/O	FAKAR UDDIN CHOWDHURY Versus THE STATE OF ASSAM	MD. M H CHOWDHURY MD T A CHOWDHURY MR. V ACHUMI MR MONZUR K CHOWDHURY	PP, ASSAM
15	AB/1102/2021 B/O	MOTIOR MIRDHA @ MOTIOR MERDA AND 2 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
16	AB/1194/2021 B/O	MAZAM ALI Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
17	AB/1251/2021 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CRIMINAL SINGLE BENCH]

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./979/2021 B/O	NAQUEEB AHMED @ NAQUEEB AHMED @ NANO Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. A B T HAQUE MR. A S TAPADER MR. J M SULAIMAN	PP, ASSAM
MOTION				
2	AB/1315/2021	NITUMONI SINGHA Versus THE STATE OF ASSAM	MR. A CHAMUAH MR P K BASU	PP, ASSAM
3	AB/1327/2021	MILON BHUYAN @ MILAN BHUYAN Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
4	AB/1332/2021	MAZNUT ALI AHMED Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
5	AB/1334/2021	RADEV VERMA Versus THE STATE OF ASSAM	MR. N J KHATANAR MR. M K DAS	PP, ASSAM
6	AB/1350/2021 B/O	MONOJIT SINGHA Versus THE STATE OF ASSAM	MR. S H RAHMAN MR. M A SHEIKH MS F INTAZ	PP, ASSAM
BAIL HEARING (BA)				
7	Bail Appln./933/2021 B/O	HUSSAIN ALI Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
8	Bail Appln./940/2021	RAJA RAM MAHATO Versus THE STATE OF ASSAM	MR. S MUNIR MR. S ROY	PP, ASSAM
9	Bail Appln./957/2021 B/O	AIJUR HOQUE Versus THE STATE OF ASSAM	MS. T SOM MR A HAI	PP, ASSAM
10	Bail Appln./1042/2021 FIXED	PAPU KAKOTI Versus THE STATE OF ASSAM	MR. A S TAPADER C M DEKA MR M AHMED	PP, ASSAM

BAIL HEARING

11	AB/955/2021	NOZRUL ISLAM @ RAJESH Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
12	AB/1045/2021	PROMOD KUMAR SAH Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
13	AB/1152/2021	ALAK UDDIN BARBHUIYA @ ALEK CHOUDHURY Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
14	AB/1168/2021 B/O	MD. REYAJ Versus THE STATE OF ASSAM	MR H K NATH	PP, ASSAM
15	AB/1210/2021 B/O	SANJAY BASUMATARY AND 4 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM

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